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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14412/2025, CM APPL. 59114/2025, CM APPL. 59115/2025

SACHIN NADIA .....Petitioner

Through: Mr. Pawan Kumar, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Anuj Tyagi, SPC, Mr. Sanjay Pal, GP, Mr. R L Meena, Dy Commandant and Mr. S K Bharti, CISF.

## **CORAM:**

## HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER(ORAL)

% 17.09.2025

- 1. Mr. Pawan Kumar, learned Counsel for the petitioner seeks leave to withdraw the writ petition with liberty to re-file the petition after impleading parties who would be affected.
- **2.** Leave and liberty is granted as aforesaid.
- **3.** The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

**SEPTEMBER 17, 2025/***AT* 

W.P.(C) 14412/2025 Page 1 of 1